

also their intention to advocate and pursue the cause of moderation;

(b) does this intention to advocate and pursue the cause of moderation indicate any change in Governments' policy towards liberation movements in Africa, West Asia and its attitude towards imperialism and neo-colonialism; and

(c) if not, what exactly is meant by this concept of moderation which Government wants to advocate and pursue alongwith Australia in international relations?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) Yes, Sir.

(b) No, Sir.

(c) The two Prime Ministers recognised cooperation rather than confrontation among States was the best approach to many international problems. However, it was neither our intention nor that of the Government of Australia that we would abandon any of our principled positions just to accommodate each other or any other government or Governments to reach a compromise for the sake of a compromise.

रेलवे के कुलियों की संख्या

3278. श्री श्यामलाल धुर्वे :

श्री भारत सिंह चौहान : 1

श्री यादवेंद्र बल : 1

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे मंत्रालय कुलियों को नियुक्त करता है;

(ख) यदि हाँ तो 31 दिसम्बर, 1978 तक कुल कितने कुली थे;

(ग) क्या उन्हें प्रतिरिक्त सुविधायें देने के लिये कोई योजना सरकार के विचाराधीन है; और

(घ) यदि हाँ, तो तत्संबंधी क्या है?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) लाइसेंसधारी भारिकों का नियोजन रेल प्रशासन नहीं करते। रेल प्रशासन और लाइसेंसधारी भारिकों के बीच लाइसेंसदाता और लाइसेंस प्राप्तकर्ता का संबंध होता है।

(ख) 31 दिसम्बर, 1978 को भारतीय रेलों पर लाइसेंसधारी भारिकों की कुल संख्या 39,095 थी।

(ग) और (घ) लाइसेंसधारी भारिकों को इस समय निम्नलिखित सुविधाएं दी गयी हैं :—

(i) रेलवे अस्पताल/डिस्पेंसरी में बहिरंग रोगी के रूप में स्वयं की निःशुल्क चिकित्सा यात्रियों का सामान ले जाने समय रेलवे परिसर में लाइसेंसधारी भारिक को चोट लग जाने पर रेलवे अस्पताल में अंतरंग रोगी के रूप में चिकित्सा की सुविधा।

(ii) कैलेंडर वर्ष में स्टेशन मास्टर/अधीक्षक द्वारा अनुमत नैमित्तिक छुट्टी।

(iii) यात्रियों का सामान ले जाने के लिए रेलवे की हल्की ट्रालियों/हथ ठेलों का निःशुल्क उपयोग।

(iv) दूसरे दर्जे के सदाशयी यात्रियों के उपयोग के लिए स्टेशन पर उपलब्ध प्रतीक्षालयों, शौचालयों, कैंटीन आदि के उपयोग की सुविधाएं।

(v) स्थान उपलब्ध होने पर उनके बच्चों का रेलवे स्कूलों में दाखिला।

(vi) वृद्धावस्था, शारीरिक अयोग्यता अथवा मृत्यु होने पर उसके पुत्र अथवा निकट संबंधी को लाइसेंस बेजों का हस्तान्तरण।

(vii) जहां कहीं व्यवस्था मौजूद हो 'रेस्ट शेल्टर्स' का निःशुल्क उपयोग।

इन सुविधाओं को फिलहाल पर्याप्त समझा जाता है।

Journal published by Indian High Commission, London

3279. SHRI PRADYUMNA BAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether our High Commission in Britain is publishing any official journal;

(b) if so, the details of the journal being published; and

(c) the annual expenditure involved on this journal?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) and (b). The High Commission of India in London brings out a Weekly called the *Indian News*.

(c) The annual expenditure involved in publishing India News is Rs. 522918.

Introduction of a separate Train from Madras to Salem

3280. SHRI R. KOLANTHAIVELU: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received many representations from the public regarding the crying need of a separate train from Madras to Salem in Tamil Nadu; and

(b) if so, the action taken thereon and the time-frame envisaged for implementing the decision?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). 69/70 Yercaud Express providing an over-night service serves the passengers between Salem and Madras. 75/76 Kovai Express which also serves the Salem passengers was introduced in 1977. In addition there are 5 pairs of mail/Express trains running between Salem and Madras during different hours of the day. These services cater satisfactorily to the requirements of traffic obtaining between Salem and Madras. It is also proposed to augment the loads of 5/6 Nilagiri Express from 1-4-1979, which will provide further relief on this section.

Special trains from Rajasthan for Kisan Rally not provided

3281. SHRI DAULAT RAM SARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether a demand had been made by the Rajasthan Kisan Union for running five special trains from five different points under the rules to provide transport facilities to a large number of farmers coming to Delhi to participate in the Kisan Rally in Delhi on the 23rd December; and

(b) if so, the reasons for not providing the above facility in time?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Requests were received from Rajasthan Kisan Union for running of 5 special trains of which 3 were from Stations on Western Railway and 2 from stations on the Northern Railway.

(b) For the specials proposed from stations on the Western Railway the Organisers were advised to deposit the necessary charges and fulfil other formalities required as per rules for arranging specials on full tariff rates but no action was taken by them to do so.

For the specials proposed from Stations on the Northern Railway the Rajasthan Kisan Union was advised that the proposed specials did not cover the minimum distance stipulated under the rules.

Cola drink

3282. SHRI S. S. DAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 5144 on the 24th August, 1978 and state:

(a) whether Government have laid down the definition for Cola drink and if so, what is it; and